

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

27. IA 1496/2020 IA 1245/2022 IA 1246/2022 IA 1512/2020 in C.P.  
(IB)/1545(MB)2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:-** IA 1496/2020 Palak S. Desai V/s Kunal  
Jiwarajka & Ors.  
IA 1245/2022 JDP Venture Private Limited Vs.  
Palak Swapnil Desai  
IA 1246/2022 Pivotal Enterprises Private  
Limited Vs. Palak Swapnil Desai  
IA 1512/2020 Palak Swapnil Desai.  
Applicant/RP v/s JSK Marketing Ltd.  
**IN THE MATTER OF**  
**Bombay Sales Agency**  
V/s  
**Jsk Marketing Ltd.**

**Section: Regulation 44(2), Liquidation process Regulation, 2016 Rule 11 of NCLT,  
2016 Sec 42 Application under any other provisions- IBC, U/s 7 of Insolvency and  
Bankruptcy Code, 2016**

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**ORDER**

Counsel, Tanushree Sogani appeared for the Liquidator and Counsel, Prerana Wage  
appeared for the Applicant in IA 1245 of 2022 and IA 1246 of 2022 and Respondent in  
IA 1496 of 2020 and IA 1512 of 2020. By consent of the parties list all these  
Applications on **09.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**